## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 263 OF 2015**

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Dated: 22<sup>nd</sup> November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Damodar Valley Corporation ... Appellant(s)

۷s.

West Bengal Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Kumar for R-1

## **ORDER**

Learned counsel for the respondent seeks four weeks time to file reply. He may file the same on or before 22.12.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 08.01.2018 after serving copy on the other side.

List the matter on <u>16.01.2018</u>.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt